

**Central Electricity Regulatory Commission
New Delhi**

**Review Petition No. 17/RP/2024 in
Petition No. 161/TT/2021**

Subject : Petition for review of order dated 14.3.2024 in
Petition No. 161/TT/2021.

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited
(RRVPNL)

Respondents : Power Grid Corporation of India Limited (PGCIL)
and 12 Others

**Review Petition No. 19/RP/2024 in
Petition No. 212/TT/2022**

Subject : Petition for review of order dated 20.3.2024 in
Petition No. 212/TT/2022.

Petitioner : Rajasthan Rajya Vidyut Prasaran Nigam Limited
(RRVPNL)

Respondents : Power Grid Corporation of India Limited (PGCIL)
and 10 Others

Date of Hearing : **23.10.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member

Parties Present : Ms. Poorva Saigal, Advocate, RRVPNL
Ms. Pallavi Saigal, Advocate, RRVPNL
Ms. Shirin Gupta, Advocate, RRVPNL

Record of Proceedings

The matter was heard through video conference.

2. Due to a paucity of time, the matter could not be taken up for the hearing and accordingly, the matter was adjourned.

3. The Petition will be listed for the hearing on **28.11.2024**.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

